## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 1368/2016

New Delhi, this the 26th day of July, 2016.

# HON'BLE MR. P.K. BASU, MEMBER (A) HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)

Vikas,
Aged about 32 years,
S/o Shri Vijay Kumar,
R/o D-33, Jhilmil Colony,
Delhi-110095.
Presently working as:
Teacher Primary,
EDMC Primary School,
Pandav Road, Vishwas Nagar,
Shahdara, Delhi-110032.

.. Applicant

(By Advocate : None)

#### Versus

- EDMC (HQ),
   Through Director (P),
   419, Udyog Sadan,
   Patparganj, Delhi-92.
- Municipal Chief Auditor, North/South/East Delhi Municipal Corporation, 27<sup>th</sup> Floor, Civic Centre, Minto Road, New Delhi-02.
- 3. Director (Local Bodies),Govt. of NCT of Delhi,Delhi Secretariat,I.P. Estate, New Delhi-02. .. Respondents

(By Advocate: Shri R.K. Shukla for R-1 and Shri Manjeet Singh Reen for R-2)

### ORDER (Oral)

#### By Hon'ble Mr. P.K. Basu

None appears for the applicant.

- 2. Heard the learned counsel for the respondents, Shri R.K. Shukla and Shri Manjeet Singh Reen.
- 3. The prayer in this O.A. was as follows:
  - "A. To declare the non communicated decision of the respondents No.1 & 2 (decision taken on the file) declaring the applicant as ineligible for competing in preliminary test of Section Officers Grade Examination, 2016 is per se illegal, discriminatory and without any substantial basis;
  - B. Issue appropriate directions to the respondents to forthwith permit the applicant to appear in the Preliminary Test of Section Officer Grade Examination, 2016 scheduled to be held on 24.04.2016 and further directions to the respondent No.1 & 2 to declare the result of the applicant."
- 4. The applicant had also sought interim relief for appearing in the examination on 24.04.2016, which was rejected vide order dated 22.04.2016. The Examination is already over and the O.A. has, therefore, become infructuous.
- 5. Accordingly, the O.A. is dismissed as become infructuous. No costs.

(Raj Vir Sharma)
Member (J)

(P.K. Basu)
Member (A)